Annexure-9 to Circular No. IBBI/CIRP/47/2021 dated 24.11.2021
Name of the corporate debtor: M/s. Precision Realty Developers Private Limited; Date of commencement of CIRP: 20.10.2023 (order received on 25.10.2023)
NCLT order C. P. (I.B) No. 163 of 2023 dated 20.10.2023 (order received on 25.10.2023)
List of creditors as on: 29/07/2024
List of other creditors (Other than financial creditors and operational creditors)

	List of other creations (Other than innancial creations and operational creations)													
SI.	Name of	Details of claim		Details of claim admitted					Amount of	Amount of any	Amount of	Amount of	Remarks, if	
No.	creditor	Date of	Amount	Amount	Nature of	Amount	Amount covered	Whether	continge	mutual dues,	claim not	claim	any	
		receipt	claimed	of claim	claim	covered by	by guarantee	related	nt claim	that may be set-	admitted	under		
		_		admitte		security		party?		off		verificati		
				d		interest						on		
NIL														